

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 255/TT/2013
(Earlier Docket No. 108/2013)

Date: 22.10.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of Transmission Tariff for installation of 400/220kV, 1*315 MVA transformer at Mapusa (ICT-III) sub-station alongwith 2 Nos of 220 kV line bays under augmentation of transformer and bays in Western Region

Sir,

Please refer to the Commission's earlier letter dated 4.10.2013 seeking certain information by 25.10.2013 (copy enclosed). I request you to furnish **the aforesaid information along with the following further information** on affidavit, with advance copy to the respondents/ beneficiaries, latest by 14.11.2013:-

- a) Details of cost breakup in Form 5B of the petition show 144% increase in foundation for structures, and 69% increase in structure for switchyard. In this connection, kindly submit copy of FR and copy of letter of award in respect of assets covered in the petition along with a tabular statement clearly indicating the reference (page no. and paragraph no.) of the documents;
- b) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations.

Yours faithfully,

Sd/-
(P. K. Sinha)
Asst. Chief (Legal)